

### Control over quality and prices of Soap and Toilet detergents

\*363. SHRI K. A. RAJAN: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1732 on the 26th March, 1980 regarding soap produced by Hindustan Lever, and state;

(a) whether Government have no control over the quality and prices of soaps and other detergent and toiletry products produced by the big and small units;

(b) if so, the reasons therefor;

(c) whether Government are aware that most of the detergent powders available in the market are of inferior quality; and

(d) if so, what measures are proposed to be taken to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) & (b). Government do not consider it necessary at present to impose statutory control on prices and quality of soaps, detergents and toiletry products.

(c) & (d). From information received by the DGTD from units in the organised sector, it is observed that the products of most manufacturers conform to ISI specifications. Government has advised all manufacturers to obtain ISI certificates for their products.

In the small scale sector, the products of many units do not conform to the relevant ISI standards. State Directors of Industry have been advised to register only those units which have minimum testing facilities. Further, facilities for analysis and issue of test certificates in respect of synthetic detergents manufactured by small scale units have been created at two Regional Testing Centres of the Small Industries Development Organisation at New Delhi and Calcutta.

### रोजगार गारंटी योजना का अध्ययन

\*364 श्री राम बिलास पासवान : क्या योजना मंत्री यह बतान की कृपा करेंगे कि :

(क) क्या विभिन्न राज्यों में रोजगार गारंटी योजना का अध्ययन किया गया है ;

(ख) यदि हां, तो इस योजना के अन्तर्गत दी जान वाली मजूरी लाभप्रद और न्यूनतम मजूरी की तुलना में उपयुक्त है ; और

(ग) इस अध्ययन से क्या मुख्य उपलब्धिया प्राप्त हुई हैं और इन सिफारिशों को क्रियान्वित करने के लिए सरकार ने क्या कार्यवाही की है ?

योजना मंत्री (श्री नारायण दत्त तिवारी) :

(क) कार्यक्रम मूल्यांकन सगठन और महाराष्ट्र सरकार द्वारा केवल महाराष्ट्र में रोजगार गारंटी स्कीम का संयुक्त मूल्यांकन अध्ययन किया गया है।

(ख) रिपोर्ट तैयार हो रही है।

(ग) प्रश्न उपस्थित नहीं होता।

### Revision of Criminal Procedure Code

2618. SHRI JANARDHANA POOJARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to revise Criminal Procedure Code; and

(b) if so, the changes contemplated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIR & DEPTT. OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBAIAH): (a) & (b). The Government are examining various suggestions for the amendment of Criminal Procedure Code. The proposals have not yet been finalised.

### Annual Plan Assistance to States during last three years

2619. SHRI SAIFUDDIN CHOWDHARY: Will the Minister of PLANNING be pleased to state the annual plan assistance to the States for the past three years, State-wise and year-wise?

THE MINISTER OF PLANNING (SHRI NARAYAN DATT TEWARI): A statement showing Central assistance given to the individual States for 1977-78, 1978-79 and 1979-80 is laid on the Table of the House.